

[Translation]

SHRI RAM KRIPAL YADAV (Patna) : Mr. Chairman, Sir, I would certainly like to welcome the Indian Statistical Institute (Amendment) Bill, 1995 since the way the importance of computer science is increasing, we must have specialists in this field. I think that the I.S.I. Calcutta is of Prime importance and throughout the country it is an institute where statistics is taught. The Bill brought by the hon. Minister will have the words "Statistics, Mathematics, Quantitative Economics, Computer Science and other related subjects to statistics", instead of the word "Statistics" in section 4 of the Indian Statistical Institute Act, 1959. There has been a long standing demand to include these and keeping this in view this amendment Bill has been brought. By adding these words both the national and foreign students will be taught.

Mr. Chairman, Sir, my submission to the hon. Member is that definitely he wants to broaden the scope of this institute. It must be pondered over that in this big institute every section of the society should have participation. I think that the poor and the backwards of the country must have special opportunities. Till now, those poor and the backward class people do not have the special opportunity to get themselves registered for admission in this institute. Therefore, my submission to the hon. Minister through you is that this Bill should be amended in such a way that the people belonging to the poor and the backward classes should get special opportunities to get themselves registered. Not only this, the students belonging to the backward class who come in the merit should be provided stipend also. They must be given financial assistance. Free education is must for the student belonging to poor and the backward class, since their economic condition is not sound enough. And they are deprived of higher education. I am also aware of it that in such institutes bungling is committed at a large scale in admission, which must be checked. Fair examination should be conducted and the students who come in the merit must have the facility of registration, stern action is need to be taken in this regard.

In the end, I would like to submit that the O.B.C. people should get reservation in such institutions; there must be the provision of stipend and freeship so that the students of backward classes can have education in it, they can involve themselves in the area of computer and contribute in the development of the nation.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Mr. Chairman, Sir, thank you for giving me this opportunity to speak.

This is a Bill to which there cannot be any opposition. I welcome it but at the same time I would like to say that this was overdue. This is a prestigious Institute of both national and international repute. I am sorry to say that this Institute has not developed very fast, keeping pace with the changing time and that is why I say that this Bill was overdue.

Through this Bill some new courses are suggested to be introduced but there is one confusion regarding which I would like to have a clarification from the Minister. New courses are sought to be introduced in Mathematics, Quantitative Economics, Computer Science and other related subjects. It is being said that whenever the Institute decides to commence new courses — which they have now decided it has to do so within its limited resources. There will be no support from the Government to commence new courses and the Institute will have to do it within its limited resources. This appears to be a little contradictory. This needs to be clarified. I would suggest that, if necessary, additional funds should be provided to this Institute.

I would now like to give two or three suggestions. As it has been observed, the standard of management has fallen down. There is deterioration in the management and there is scope for improvement. This aspect should be looked into.

On this occasion, we would also like to pay tributes to the services rendered by Professor Mahalanobis. His centenary is just over. In the fitness of things, this Institute should be renamed after Professor Mahalanobis.

SHRI NIRMAL KANTI CHATTERJEE : Permit me to interrupt. Prof. Mahalanobis was totally opposed to naming the Indian Statistical Institute after him. National Sample Survey is a different matter altogether.

SHRI SRIBALLAV PANIGRAHI : This is a very prestigious Institute and it has its utility in the planning process. This Institute is confined mainly to Bangalore and one or two other centres. There should be a branch of this Institute at Bhubaneswar, the Capital of Orissa.

With these few words, I support the Bill.

15.30 hrs.

[English]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Forty-fourth Report

MR. CHAIRMAN : We shall now take up the Private Members' Legislative Business — Motion for adoption of the Forty-fourth Report of the Committee on Private Members' Bills and Resolutions.

SHRI SANT RAM SINGLA (Patiala) : Sir, I beg to move :

"That this House do agree with the Forty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th August, 1995, subject to the modification that para 6 and part (iii) of para 7 thereof, relating to allocation of time to Resolutions, be omitted."

MR. CHAIRMAN : The question is :

"That this House do agree with the Forty-fourth

Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th August, 1995, subject to the modification that para 6 and part (iii) of para 7 thereof, relating to allocation of time to Resolutions, be omitted."

The motion was adopted.

[English]

MR. CHAIRMAN : Bills for introduction.
Shri K. Ramamurthy – Not present
Shri Mangal Ram Premi – Not present
Shri M.V.V.S. Murthy – Not present.
Shri Sultan Salahuddin Owaisi – Not present.
Shri Mohan Singh.

15.31 hrs.

OFFICIAL SECRETS (AMENDMENT) BILL*

(Insertion of new Section 16)

[Translation]

SHRI MOHAN SINGH (Deoria) : Sir, I beg to move for leave to introduce a Bill further to amend the Official Secrets Act, 1923.

[English]

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Official Secrets Act, 1923."

The motion was adopted.

[Translation]

SHRI MOHAN SINGH (Deoria) : Sir, I beg to introduce the Bill.

15.31½ hrs.

[English]

CONSTITUTION (AMENDMENT) BILL*

(Substitution of new article for article 44)

SHRI SYED SHAHABUDDIN (Kishanganj) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SYED SHAHABUDDIN : I introduce the Bill.*

[English]

MR. CHAIRMAN : Shri P.J. Kurien — Not present.
Shri Mohan Singh.

15.32 hrs.

RAILWAYS (AMENDMENT) BILL*

(Amendment of Sections 2 and 137)

[Translation]

SHRI MOHAN SINGH (Deoria) : I beg move for leave to introduce a Bill further to amend the Railways Act, 1989.

[English]

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Railways Act, 1989."

The motion was adopted.

[Translation]

SHRI MOHAN SINGH (Deoria) : Sir, I beg to introduce the Bill.

15.32½ hrs.

COMPULSORY EDUCATION BILL*

[English]

SHRI CHITTA BASU (Barasat) : Sir, I beg to move for leave to introduce a Bill to provide for free and compulsory education upto higher secondary level to all children throughout the country and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for free and compulsory education upto higher secondary level to all children throughout the country and for matters connected therewith."

The motion was adopted.

SHRI CHITTA BASU : I introduce the Bill.

15.33 hrs.

[English]

NATIONAL COMMISSION FOR WOMEN (AMENDMENT) BILL*

(Amendment of Section 10)

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill to amend the National Commission for Women Act, 1990.